

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 419**  
**IA/232/ND/2024 IN IB/9/ND/2023**

**IN THE MATTER OF:**

Canara Bank	...	Applicant
Versus		
Surya Kant Jaipuria	...	Respondent

**Under Section 95(1) of IBC 2016.**

**Order delivered on 01.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Mr. Ravi Kumar Aggarwal, Mr. Surya Kant Jaipuria, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **28.02.2024**.

**Sd/-**  
**(Court Officer)**